

LOK SABHA
UNSTARRED QUESTION NO.5945
TO BE ANSWERED ON 10th APRIL 2017
LPG SUBSIDY

5945. SHRI MALLIKARJUN KHARGE:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether a large number of non-cash transfer compliant consumers have been reportedly deprived of the benefits of subsidy during the last two years and the current year and if so, the details thereof along with the steps taken by the Government to provide subsidy to such consumers, State/UT-wise;

(b) the quantum of LPG subsidy funds transferred wrongly to the fake/ghost connection holders during the said period and the corrective steps taken by the Government in this regard, State/UT-wise;

(c) the total amount of LPG subsidy saved due to DBTL and 'Give it Up Campaign' during the said period and quantum of funds transferred into the bank account of LPG consumers so far, State/ UT-wise; and

(d) whether the Government has taken note of a report which has pointed out that after implementation of PAHAL, the major part of the fall in subsidy is due to fall in oil prices and if so, the details thereof along with the reaction of the Government thereto?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) LPG consumers, who join the PAHAL scheme, get the LPG cylinders at non-subsidised price and receive LPG subsidy (as per their entitlement) directly into their registered bank accounts. Under the scheme, for availing LPG subsidy, the consumer has to become cash transfer compliant. All LPG consumers have been

given ample time and opportunity for becoming Cash Transfer Compliant for getting LPG subsidy in their bank account, and no cash transfer compliant consumers have been deprived of the benefits of DBTL scheme.

(b) Subsidy is transferred to the accounts of only those consumers who have completed the procedural requirements for being Cash Transfer Compliant. Before releasing any new connection to a prospective consumer, online intra and inter Oil Marketing Companies (OMCs) de-duplication is carried out to identify existence of any LPG connection on the basis of Aadhaar number and Bank account number.

(c) & (d) The total subsidy/under recovery on domestic LPG since 2013-14 is as under :

(Rs. Crore)

2013-14	2014-15	2015-16	April-Dec. 2016
52247	40569	16074	7252

Lower subsidy during the successive years is due to various factors, including introduction of direct transfer of subsidies into the accounts of consumers (PAHAL Scheme), fall in international crude oil prices and “GiveltUp” campaign.

As on 03.04.2017 since inception of the PAHAL Scheme, Oil Marketing Companies have transferred ₹ 46,805.60 crore subsidy in the bank account of LPG consumers.